

J.H.C. Sch. 1-7)

AMBUJ NATH  
REGISTRAR GENERAL  
HIGH COURT OF JHARKHAND  
RANCHI

☎ : 2481449 (O)  
2481116 (F)

File No.XIX (6)/1/2014  
Letter No. 5438 / Apptt.  
Dated the 14<sup>th</sup> December, 2017

To

The Principal Secretary to the Government,  
Department of Personnel, Administrative Reforms & Rajbhasha,  
Jharkhand, Ranchi.

Sub: Appointment of Principal Judge, Family Court at Ranchi.

Sir,

I am directed to inform you that the Court has been pleased to recall the services of Mr. Brajesh Kumar Gautam, Principal Judge, Family Court, Koderma from the State Government and on his repatriation to the parent department, his services are placed once again at the disposal of the State Government for his appointment and posting as Principal Judge, Family Court, Ranchi.

I am, therefore, to request you to be kind enough to issue necessary notification in this regard at the earliest so as to enable him to join his new assignment accordingly.

Yours faithfully,

  
14.12.17  
Registrar General

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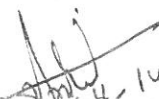
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Sd/-(Ambuj Nath)  
Registrar General

Memo.No \_\_\_\_\_ 5439 /Apptt. Dated Ranchi, the 14<sup>th</sup> December, 2017

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Koderma and the Officers concerned for information and needful.

  
14.12.17  
Registrar General